

Sr. No. 324/2023

NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH

(through web-based video conferencing platform)

Item No. 101

CP No. (IB)- 28/7/JPR/2023

Under Section 7 of IBC, 2016

In the matter of:

Jawan Construction Pvt. Ltd.

... Financial Creditor

Versus

M/s Jawan Mining & Construction Equipments Pvt. Ltd.

...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Financial Creditor : Jatin Chawla, Adv.

For the Corporate Debtor : Shashank Kasliwal, Adv.

ORDER

Heard Mr. Jatin Chawla Adv. appearing on behalf of the Petitioner/  
Financial Creditor. Mr. Shashank Kasliwal, Adv. appearing on behalf of the  
Respondent/ Corporate Debtor. M/s Jawan Mining & Construction Equipments  
Pvt. Ltd. (Respondent) has undergone CIRP by the order of this Adjudicating  
Authority. Learned counsel for the Applicant is directed to file his claim before  
the RP according to law. The file be consigned to record room.

Sdr

(Ashish Verma)  
Technical Member

December 11, 2023



Sdr  
(Deep Chandra Joshi)  
Judicial Member

FREE OF COST COPY  
CERTIFIED TO BE TRUE COPY  
*Madhech*  
Assistant Registrar  
National Company Law Tribunal  
Jaipur

GJ